GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 4096 TO BE ANSWERED ON 17TH JULY, 2019

CONTRACTUAL LABOUR IN BSNL

4096. SHRI P.R. NATARAJAN:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government has taken any decision to downsize the strength of contractual labour in BSNL and if so, the details thereof and the reasons therefor; and

(b) the steps taken by the Government to overcome the shortage of contractual labour and clear the wages due to them?

ANSWER

MINISTER OF COMMUNICATIONS, LAW & JUSTICE AND ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) & (b) Bharat Sanchar Nigam Limited (BSNL) has informed that austerity measures guidelines have been issued to circles for reducing costs. Further, at this juncture no shortage of contractual labour is perceived. Due to fall in revenue, payment of salary of employees and statutory payments are the first priority. Thereafter, bills of contractors etc. are taken into consideration for payment.
